

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES "A", JAIPUR
श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 702/JP/2018
निर्धारण वर्ष / Assessment Year :2009-10

Shri Sumer Mal Jalan, F-109, Shiv Shakti Paradise, Jaipur.	बनाम Vs.	I.T.O. Ward-4(2) Jaipur.
स्थायी लेखा सं./जीआईआर सं./ PAN/GIR No.: ACBPJ 6011 F		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Mahendra Gargieya (Adv)
राजस्व की ओर से / Revenue by: Smt. Monisha Choudhary(Addl.CIT)

सुनवाई की तारीख / Date of Hearing : 21/01/2021
उदघोषणा की तारीख / Date of Pronouncement : 28/01/2021

आदेश / ORDER

PER: SANDEEP GOSAIN, J.M.

This appeal has been filed by the assessee against the order of the Id. CIT(A)-2, Jaipur dated 12/03/2018 for the A.Y. 2009-10.

2. The hearing of the appeal was concluded through video conference in view of the prevailing situation of Covid-19 Pandemic.
3. The Id. Counsel for the assessee furnished application for withdrawal of this appeal. The contention made in the said application reads as under:

"In this connection, it is submitted that as instructed by the above captioned client, it is hereby prayed that the above appeal please be treated as withdrawn with immediate effect inasmuch as the

assessee has opted for settlement under the Vivad Se Vishwas Scheme, 2020. A formal order, to this effect may kindly be passed at an early date and oblige.

Thanking you

Sincerely yours,

*For Mahendra Gargiyea & Associates
Advocate & Tax Consultants"*

4. The Id DR has raised no objection if the appeal of the assessee is allowed to be withdrawn.
5. Therefore, in view of the fact that the assessee has already approached the department to settle the matter under Vivad Se Vishwas scheme, we permit the assessee to withdraw his appeal. Accordingly, the appeal of the assesses is dismissed as withdrawn.
6. In the result, this appeal of the assessee is dismissed.

Order pronounced in the open court on 28th January, 2021.

Sd/-
(विक्रम सिंह यादव)
(VIKRAM SINGH YADAV)
लेखा सदस्य / Accountant Member

Sd/-
(संदीप गोसाईं)
(SANDEEP GOSAIN)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur
दिनांक / Dated:- 28/01/2021

*Ranjan

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Shri Sumer Mal Jalan, Jaipur.
2. प्रत्यर्थी / The Respondent- The I.T.O., Ward 4(2), Jaipur.

3. आयकर आयुक्त / CIT
4. आयकर आयुक्त(अपील) / The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File (ITA No. 702/JP/2018)

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar